

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1487
ANSWERED ON:06.03.2013
REPRESENTATION OF SCS STS IN ALL INDIA SERVICES
Rawat Shri Ashok Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether representation of Scheduled Castes/Scheduled Tribes I.A.S., I.P.S. and I.F.S. officers is as per the reservation policy;
- (b) if so, the details thereof;
- (c) the extent to which the said representation is less or more than their corresponding ratio of the population;
- (d) whether the Government has taken or proposes to take any steps to make the representation of officers of the said services in reservation in proportion to their population; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) & (b): The percentage of reservation in the matter of direct recruitment to IAS is ensured by way of a roster, which is maintained as per the policy of the Government for reservation in the matter of direct recruitment to IAS. The information regarding the number and percentage of Indian Administrative Service(IAS), Indian Police Service (IPS) and Indian Forest Service(IFoS) officers in Scheduled Caste (SC) and Scheduled Tribe (ST) categories is as follows:-

	SC	ST
IAS\$	479 (14.13%)	250 (7.37%)
IPS#	347 (13.71%)	158 (6.24%)
IFoS#	268 (13.30%)	155 (7.69%)

\$ Direct Recruits, as on 04.03.2013.
Direct Recruits, as on 01.01.2012.
Direct Recruits, as on 01.01.2013.

(c) to (e): As per the policy of the Government the percentage of reservation for SC and ST is 15% and 7.5% respectively. Actual representation of Scheduled Castes and Scheduled Tribes may vary on a given date from the percentage fixed for them in a service for the reasons like time gap between dates of vacancies and actual dates of their filling up, non-availability of suitable candidates belonging to these categories, appointment of reserved category candidates selected on their own merit who are adjusted against unreserved vacancies and subsequent addition in lieu of such candidates.